

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI**

APPEAL NO. 56 OF 2022

IN THE MATTER OF:

GUTHA GUNASEKHAR & ORS ...APPELLANTS

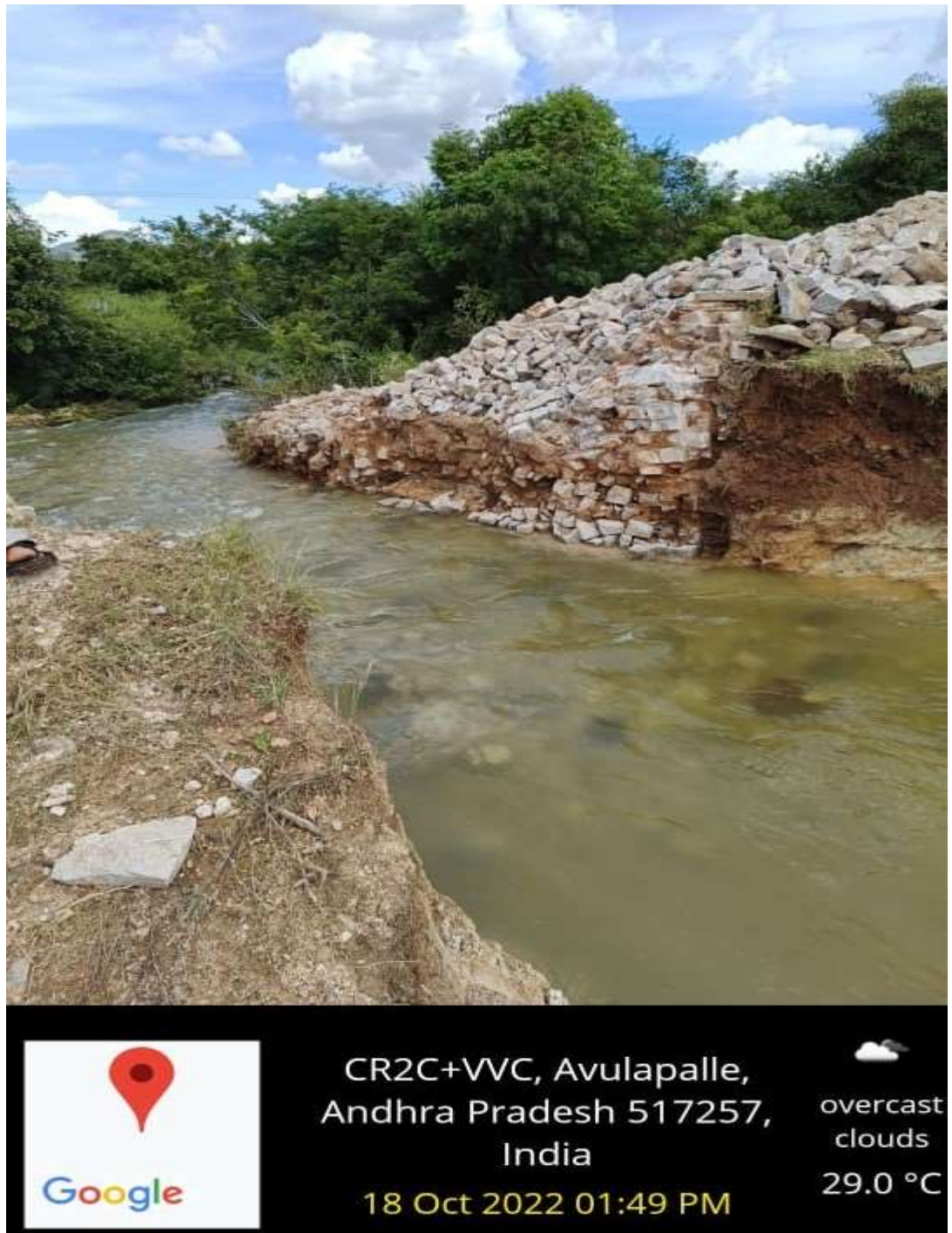
VERSUS

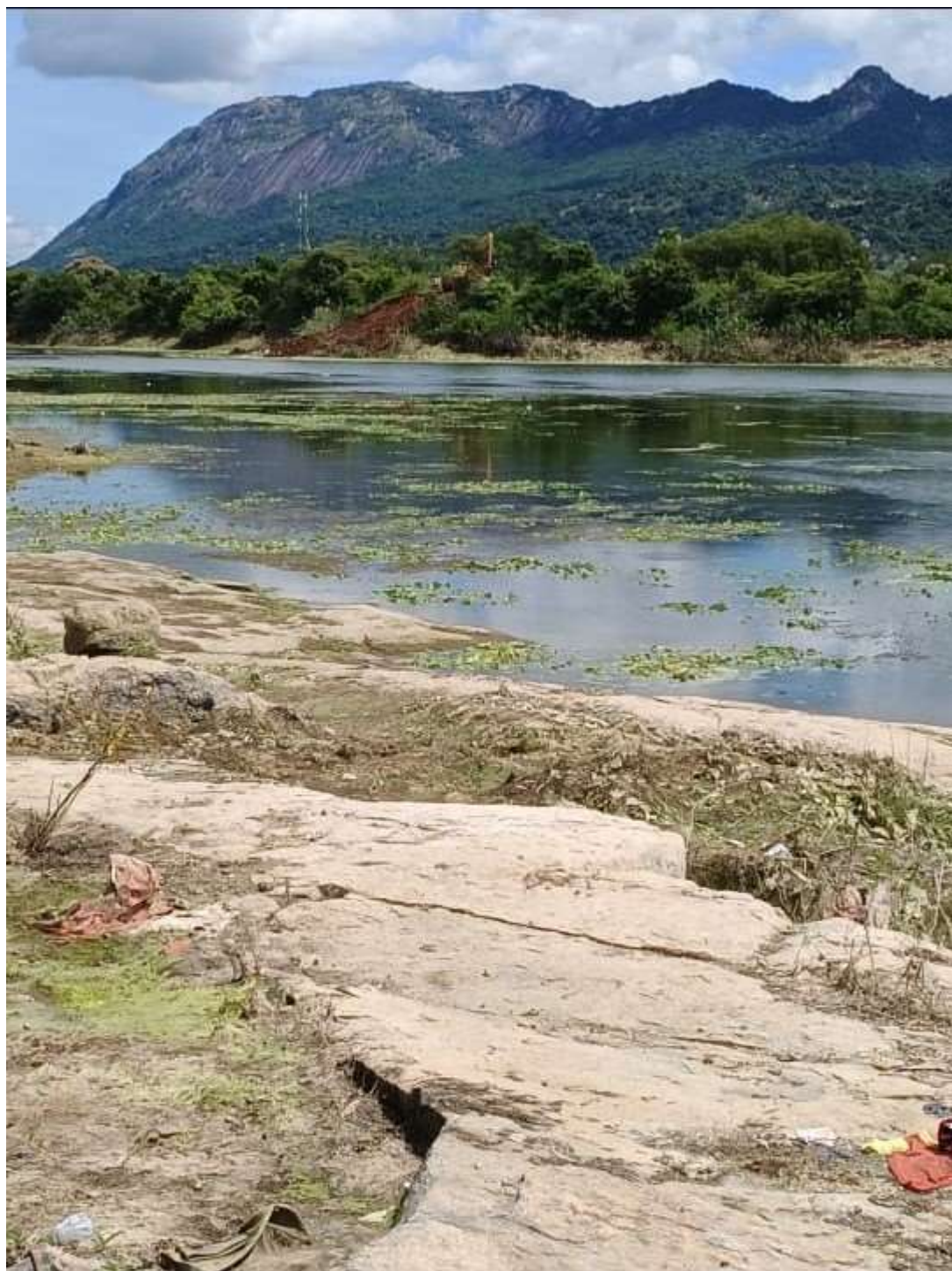
UNION OF INDIA & ORS ...RESPONDENTS

MEMO ON BEHALF OF THE APPELLANTS

1. That this Hon'ble Tribunal heard above Appeal on 17.10.2022 and notices issued to the Respondents. That the Respondents of State of Andhra Pradesh gave undertaking to the Hon'ble Tribunal that they will restrain from doing the construction activity till the next date of hearing.
2. It is humbly submitted that the Respondents of Andhra Pradesh have been undertaking construction activity at ground in very high speed manner. That the Respondents have removed the bund of the Seetamman Cheruvu (water body) and illegally released entire water from the water body. That the contractors are undertaking works day and night at the ground from 16.10.2022. That even after the State giving undertaking on 17.10.2022, the authorities have not conveyed the undertaking to the Contractor and not stopped the works at ground.

3. That the Appellants would like to furnish the photographs from the project site as under:



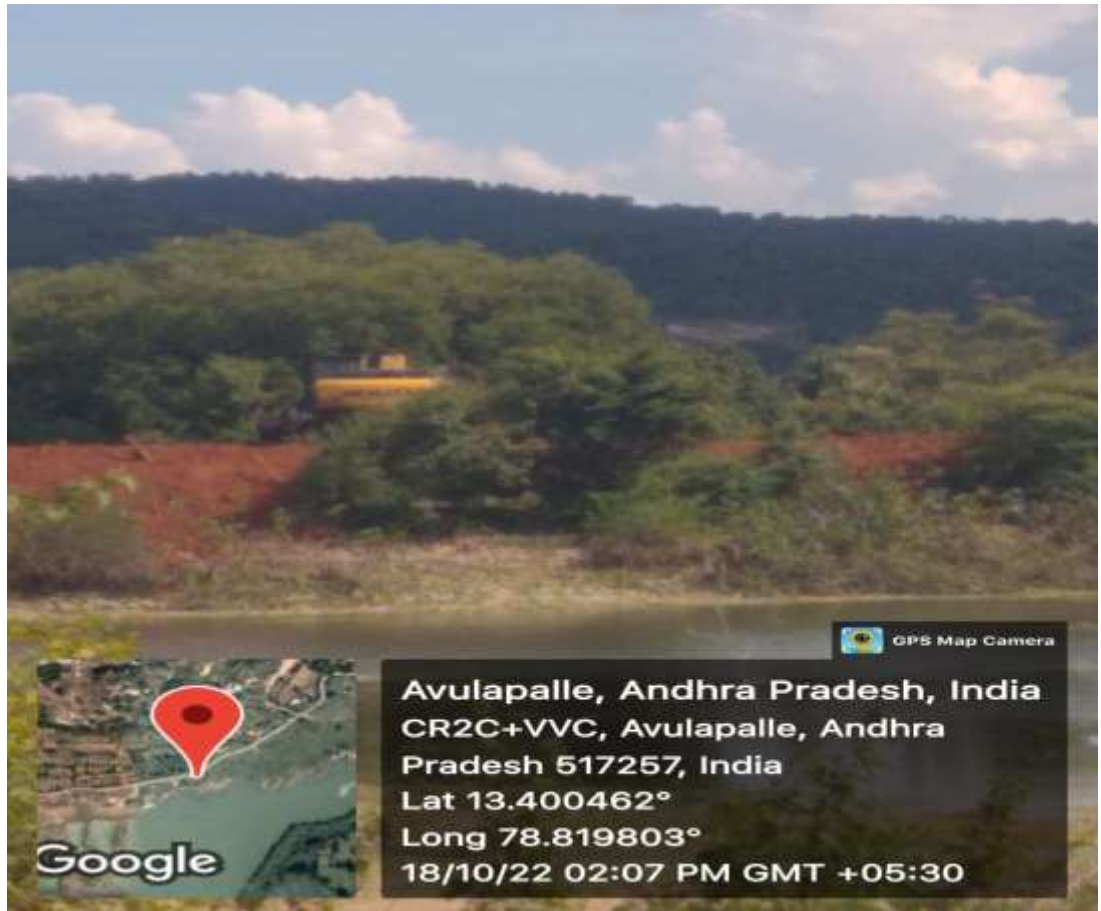


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Palli, Avulapalle, Andhra
Pradesh 517257, India
18 Oct 2022 01:06 PM



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clouds
29.0 °C







4. In the above circumstances, the Hon'ble Tribunal may pass appropriate order in the interest of justice.


**M/s. SRAVAN KUMAR, Ms. K.M. MEENAL
MOHIT K JAKHAR, Ms. MEDHA SINGH
P. SANTHOSH KUMAR
COUNSEL FOR THE APPLICANT
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PLACE: Chennai

DATE: 20.10.2022



sravan kumar <advsravan@gmail.com>

Memo in Appeal No. 56 of 2022

1 message


sravan kumar <advsravan@gmail.com> Thu, Oct 20, 2022 at 8:57 AM
To: secy-moef@nic.in, apseiaams@gmail.com, Madhuri Reddy <reddymadhuri09@gmail.com>, seiaap9@gmail.com, cs@ap.gov.in, collectorchittoor@gmail.com, membersecretary-krmb@gov.in, cetgpskht@yahoo.co.in, chairman-cwc@nic.in, "Judicial Section, NGTSZ" <judicial-ngtsz@gov.in>

Sir and Madam

Kindly find the attached Memo filed in the above Appeal.

with regards

Sravan Kumar
Advocate for the Appellants
9811237009

 **Memo 20 Oct 2022.pdf**
874K